

Annexure - 4

Name of Corporate Debtor: **M/s AG Appliances Private Limited**; Date of Commencement of CIRP: **18.06.2021**; List of Creditors as on : **17.08.2021**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1	Axis Bank Limited	L65110GJ1993PLC020769	04.08.2021 (revised claim received on 16.08.2021)	8,87,532.00	8,87,532.00	Unsecured	-	-	No	100.00%	-	-	-	-	No right, title or interest or a claim to a property/assets of the Corporate Debtor has been created in favour of Financial Creditor. However, the personal guarantee is provided by Dinesh Kumar Sharma and Lalit Kumar Kwatra, being the directors of the Corporate Debtor.
	Total			8,87,532.00	8,87,532.00		-	-		100.00%					